NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C.P. NO. 34(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Mr. Subhash Yadav V/s. M/s. Verivoz Communications Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Joby P. Varghese, Advocate

For the Respondent (s): Mr. P. Etish Reddy, Advocate

Order

Reply has been filed by the respondent. Be listed for final arguments on 9th March, 2018. /

Mr. Yatish, Advocate appeared on behalf of the Respondent no. 1. He is requested to place the resolution authorising him to appear for the respondent company.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)